NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 115/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE PARTIES:

Mr. Pravin Shah

V/s.

M/s. Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
61	DINOK MILHER	Advecto	50/51
2>	Kirth Shal	Advecato Gos Respondents	
3)	KANISHA SHAN	Advocable for	Carried.
		Petition	

<u>Order</u> <u>CP No. 115/397-398/CLB/MB/MAH/2013</u>

Pleadings are complete. The parties are directed to file written submissions in brief two days before main hearing after exchange of written submissions between them.

List this matter for hearing on 16.11.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical